


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

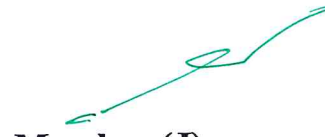
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	For compli-ance of objections raised by registry	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.C. Venkatesh Rao PCS - M: 98450-65943	Petitioner	

**ORDER**

PCS for Petitioner is Present. He requested the Tribunal to list the matter on 16/11/2017. List it on 16/11/2017. He also reported that, ROC has sent his report. Registry to verify and put up if received.

  
**Member (T)**

  
**Member (J)**